



Government of Jammu and Kashmir,
Finance Department, Civil Secretariat.

Notification
Srinagar, the 31st of July, 2012.

SRO-249 In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendments shall be made in the Jammu & Kashmir Subordinate Judicial Pay Rules, 2011, Issued vide SRO-244 dated 5th August, 2011.

In the said Rules:-

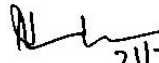
- (I) In serial No 6 of Rule 06, in the Column Revised ACP, the following shall be added as a proviso:-

"Provided that, if any super time pay scale has been awarded to district judges, equal to 10% of the cadre strength, instead of 10% of the selection grade strength, in contravention of the above rule, the same shall be allowed to continue in their personal capacities.

The future strength shall be maintained strictly @ 10% of the Selection Grade strength of District Judges and the relevant, recruitment rules be modified accordingly.

- (II) In Rule 7, the following amendments shall be made in respect of payment of arrears through the GPF Route:-
- In sub Rule "A", the portion from the words " with lock in period to Government employees" be deleted.
 - In sub Rule "B", the portion, from the words "with lock in period to the date of its drawl", be deleted.

By order of the Governor.


31/7/2012

Sd/
(Iqbal Khandey)
Principal Secretary to Government
Finance Department

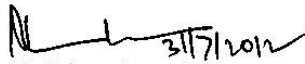
No:-A/71(09)-I -990

Dated:- 31 -07-2012

Copy to the:-



1. Advocate General, J&K High Court Srinagar/Jammu
2. Principal Resident Commissioner, 5-Peithvi Raj Road New, Delhi.
3. All Financial Commissioners.
4. All Principal Secretaries to Govt.
5. Principal Secretary to Hon'ble Chief Minister.
6. Chief Electoral Officer, J&K Jammu.
7. All Commissioner/Secretaries to Govt.
8. Divisional Commissioner Srinagar/Jammu.
9. Accountant General Srinagar/Jammu.
10. Secretary to Chief Justice J&K High Court Srinagar/Jammu.
11. Registrar General J&K High Court Srinagar/Jammu
12. All Head of Departments/Managing Director/Chief Executive of StatPSUs/Autonomous Bodies.
13. Secretary to Governor/Chief Minister/public Service Commissioner Legislative Assembly/Legislative Council.
14. All District Development Commissioners.
15. Director Budget, Finance Department
16. Director/Dy. Director Audit and Inspections Finance Deptt.
17. Director/Dy. Director Accounts & Treasuries Sgr/Jammu.
18. Director/Dy. Director Fund Org. Srinagar/Jammu.
19. FA & CAO Flood Control and Hydel Projects Sgr.
20. Director Information J&K Srinagar/Jammu.
21. Principal Northern Zonal Accountancy Training Institute Jammu.
22. Principal Accountancy Training School Srinagar.
23. All Financial Advisors & CAO's
24. All Treasury Officers/Distt. Treasuries Officers.
25. General Manager Govt. Press for publication in Govt. Gazette
26. Chief Accounts Officer Examiner Local /Fund Audit Cell.
27. Prpl. Pvt. Secretary to Chief Secretary
28. Pvt. Secretary to Minister/ State Ministers/ Dy. Ministers for inf. to the Hon'ble Ministers
29. All officers/Sectional Officers of Finance Deptt.


(Dr. M. Ishaq Wani)
Director Codes,
Finance Department